

CC NO. 11/2019
CBI VS. D. C. SANKHLA & ORS.

COURT HEARING THROUGH VIDEO CONFERENCING


16.07.2020

Present: **Sh. Sunil Verma**, Id. PP for CBI.
Sh. Gagan Minocha, Adv. for accused D. C. Sankhla
and Shashi Sankhla.
Sh. J. S. Mishra, Adv. for accused Bhagirath Prasad Verma
from DLSA.
All three accused are absent.

On the oral requests, personal appearance of all the three
accused persons is exempted for today only through their respective
counsels, who are present.

The court file has not been scanned yet. Ahlmad is directed
to send a written request for scanning of the file.

Put up with connected matter on **05.08.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
16.07.2020

CC NO. 25/2019
CBI VS. D. C. SANKHLA

COURT HEARING THROUGH VIDEO CONFERENCING


16.07.2020

Present: **Sh. Sunil Verma**, Id. PP for CBI.
Sh. Gagan Minocha, Adv. for accused D. C. Sankhla.
Accused is absent.

On the oral request of Id. Counsel, personal appearance of accused D. C. Sankhla is exempted for today only through his counsel, who is present.

The court file has not been scanned yet. Ahlmad is directed to send a written request for scanning of the file.

Put up for purpose fixed on **05.08.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
16.07.2020